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### 12.471 hrs.

### **BUSINESS ADVISORY COMMITTEE**

### Thirty-third Report

[English]

THE MINISTER OF WATER RE-SOURCES AND MINISTER OF PARLIA-MENTARY AFFAIRS (SHRI VIDYA-CHARAN SHUKLA): I beg to present the Thirty-third Report of the Business Advisory Committee.

:12.48 hrs.

# COMMITTEE ON PETITIONS Eighth Report

[English]

SHRI P. G. NARAYANAN (Gopichettipalayam): I beg to present the Eighth Report (Hindi and English versions) of the Committee on Petitions.

12.481 hrs.

## STANDING COMMITTEE ON COMMERCE

### Second Report

[English]

SHRI TARA CHAND KHANDELWAL (Chandni Chowk): I beg to lay on the Table the Second Report (Hindi and English versions) of the Department-related Parliamentary Standing Committee on Commerce on the Rubber (Amendment) Bill, 1992.

12.48½ hrs.

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BILL

### Report of the Joint Committee

[English]

SHRI SHARAD DIGHE (Bombay North Central): I beg to present the Report (Hindi and English versions) of the Joint Committee on the Copyright (Second Amendment) Bill, 1992 further to amend the Copyright Act, 1957.

12.48} hrs.

### EVIDENCE BEFORE THE JOINT COMMITTEE

[English]

SHRI SHARAD DIGHE (Bombay North Central): I beg to lay on the Table the record of evidence tendered before the Joint Committee on the Copyright (Second Amendment) Bill, 1992 further to amend the Copyright Act, 1957.

'12.49 hrs.

### MATTERS UNDER RULE 377

 (i) Need to clear proposals to check the increasing menace of extremists in Adivasi areas of Madhya Pradesh.

[Translation]

SHRI VISHWESHWAR BHAGAT (Balaghat): Mr. Speaker, Sir, Madhya Pradesh is one of the largest States in the country. The major portion of this State consits of thick forests, where scheduled tribes live and it constitutes } of the total area of this State. These far-flung areas have not been developed properly for want of the means of transport. Even today the living standard of the population residing in this area is below average. They lack proper educational and medical facilities. There is a scarcity of drinking water in this area. These people have not been benefited by the various welfare schemes launched by the Government. In such circumstances some bad elements (terrorists and naxalites) are trying to separate them from the national mainstream. In tribal areas of Madhya Pradesh like Balaghat Mandla, Rajnandgaon, Durg and several other areas of other States, such elements have become more active. As a result fear and terror prevail in the area.

I, therefore urge upon the Government to accept the proposals received for cheking such type of activities and take immediate steps for the development of these areas.